

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA  
UNSTARRED QUESTION NO. 3318**

**TO BE ANSWERED ON FRIDAY, THE 5<sup>TH</sup> AUGUST, 2016  
SHRAVANA 14, 1938 (SAKA)**

**Incentives for Garments Industry**

**3318. SHRI B. VINOD KUMAR**

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the Government has decided to provide additional incentives for garments industry under the Duty Drawback Scheme; and**
- (b) If so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI SANTOSH KUMAR GANGWAR)**

**Part (a) & (b): The Government is in process of formulating a scheme wherein in cases where fabric is imported duty free under Advance Authorization Scheme for the manufacture and export of**

**garments, the duty drawback gets disbursed at suitable All Industry Rates, for the duty paid non-fabric inputs, when such garments are exported.**

**Further a scheme for remission of State levies for garment exports is being formulated by the Ministry of Textiles wherein such State levies shall be rebated to the exporters.**

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